

FIFTY-NINTH REPORT
COMMITTEE ON PETITIONS
(SEVENTEENTH LOK SABHA)

MINISTRY OF PETROLEUM & NATURAL GAS

(Presented to Lok Sabha on 19.12.2023)



LOK SABHA SECRETARIAT
NEW DELHI

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(i)

COMPOSITION OF THE COMMITTEE ON PETITIONS

Shri Harish Dwivedi - *Chairperson*

MEMBERS

2. Shri Anto Antony
3. Shri Hanuman Beniwal *
4. Prof. Sanjay Sadashivrao Mandlik
5. Shri P. Ravindhranath
6. Dr. Jayanta Kumar Roy
7. Shri Brijendra Singh
8. Shri Sunil Kumar Singh
9. Shri Sushil Kumar Singh
10. Shri Manoj Kumar Tiwari
11. Shri Prabhubhai Nagarbhai Vasava
12. Shri Rajan Baburao Vichare
13. Shri Bharat Ram Margani
14. Vacant
15. Vacant

SECRETARIAT

- | | | |
|-------------------------|---|------------------|
| 1. Shri Raju Srivastava | - | Joint Secretary |
| 2. Shri Tenzin Gyaltsen | - | Deputy Secretary |
| 3. Shri Raghubir Singh | - | Under Secretary |

* *Resigned his Lok Sabha seat w.e.f. 15.12.2023.*

**FIFTY-NINTH REPORT OF THE COMMITTEE ON PETITIONS
(SEVENTEENTH LOK SABHA)**

INTRODUCTION

I, the Chairperson, Committee on Petitions, having been authorised by the Committee to present on their behalf, this Fifty-Ninth Report (Seventeenth Lok Sabha) of the Committee to the House on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Seventeenth Lok Sabha) in their Forty-Fifth Report on the representation of Shri Deepak Sharma regarding the need for revamping the Training Institute namely the Institute of Petroleum Safety, Health & Environment Management [IPSHEM] at Betul, South Goa.

2. The Committee considered and adopted the draft Fifty-Ninth Report at their sitting held on 18 December, 2023.

3. The observations/recommendations of the Committee on the above matters have been included in the Report.

NEW DELHI;

HARISH DWIVEDI
Chairperson,
Committee on Petitions

18 December, 2023

27 Agrahayana, 1945 (Saka)

REPORT

ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS MADE BY THE COMMITTEE ON PETITIONS (SEVENTEENTH LOK SABHA) IN THEIR FORTY FIFTH REPORT ON THE REPRESENTATION OF SHRI DEEPAK SHARMA REGARDING THE NEED FOR REVAMPING THE TRAINING INSTITUTE, NAMELY, THE INSTITUTE OF PETROLEUM SAFETY, HEALTH & ENVIRONMENT MANAGEMENT [IPSHEM] AT BETUL, SOUTH GOA.

The Committee on Petitions (Seventeenth Lok Sabha) presented their Forty Fifth Report to Lok Sabha on 24 March, 2023 which had dealt with a representation of Shri Deepak Sharma regarding the need for revamping the Training Institute namely the Institute of Petroleum Safety, Health & Environment Management [IPSHEM] at Betul, South Goa.

2. The Committee made certain observations/recommendations in the matter and the Ministry of Petroleum & Natural Gas were asked to implement the recommendations and requested to furnish their action taken replies thereon for further consideration of the Committee.

3. Action Taken Replies have been received from the Ministry of Petroleum & Natural Gas in respect of all the observations/ recommendations contained in the aforesaid Report. The recommendations made by the Committee and the replies furnished thereto by the Ministry of Petroleum & Natural Gas are detailed in the succeeding paragraphs.

4. In paragraphs 21, 22 and 23 of the Report, the Committee had observed/recommended as follows:-

"Background of the Institute of Petroleum Safety, Health & Environment Management (IPSHEM)

The Committee note that the Institute of Petroleum Safety, Health & Environment Management (IPSHEM) is a premier Training Institute of Oil and

Natural Gas Corporation (ONGC) with primary focus on promoting safety, occupational health and environment practices and standards in Petroleum sector. The master plan of the Institute was prepared by Norwegian Consultants 'SikteC A/S' under a bilateral agreement between the Government of India and the Government of Norway in 1990. The Committee, further, note that IPSHEM started functioning from a hired office premises during 1989 from Margao, South Goa and Sea Survival and Panaji Fire Services Headquarters. Further, as per the stated mandate of IPSHEM, it provides expert Health, Safety and Environment (HSE) and fire fighting training to varied personnel, especially, pertaining to the petroleum sector engaged in exploration, drilling and production so as to enable them to operate in a safer, greener and responsible manner.

The Committee note that the Institute has come a long way through imparting training to the personnel and developing infrastructure with a view to evolving itself into a state of the art Centre with requisite International Organization for Standardization (ISO) Certification. In this regard, the Committee note that IPSHEM has all necessary wherewithals and the potential to expand their activities and transform it into a world class Institution. Notwithstanding this, the Committee find that the total number of candidates enrolled from 2017 to 2022 with regard to the courses, viz., fire fighting for operational personal, advanced search and rescue-cum-fire fighting for professional fire fighters, blow out contingency control, survival at sea, accidents and incident investigation, HSE awareness, etc., has not only broadly remained static but also not in commensuration with the vast demand of such types of training within the country and also abroad.

The Committee are of the considered view that it is the opportune time for the Ministry of Petroleum and Natural Gas and ONGC to ensure that the Institute lives upto its 'mission' and 'vision' to promote excellence in the domain of Safety, Health and Environment Management, not only in the Petroleum Sector, but also in other related fields. The Committee desire that IPSHEM should endeavour to broaden its base to provide comprehensive training modules and facilities by utilising its existing infrastructure and expertise in various sectors/segments. The Committee, therefore, recommend the Ministry and ONGC to provide IPSHEM with the requisite funding to further expand its sphere for imparting training so that the Institute is able to utilize its full potential. In this regard, continuous efforts should also be made towards introducing different

types of innovative courses of short, medium and long duration suiting to the current and future requirements. The Committee would also like the Institute to move put all their efforts and resources to develop online mode of training along with a short-duration physical modules to cater to the requirements of various vital sectors. The Committee would like to be apprised of the necessary steps taken/proposed to be taken in regard within three months from the date of presentation of this Report to the House."

5. The Ministry of Petroleum & Natural Gas, in their action taken replies, have submitted as under:-

"There was a dip in number of candidates enrolled during 2020-21 & 2021-22, due to COVID-19 pandemic. During 2022-23, there was substantial increase in number of candidates enrolled and a total of 10,529 candidates were enrolled against 6331 in 2019-20, 5502 in 2020-21 and 7186 in 2021-22.

IPSHEM is undergoing huge "turn-around" plan in the next one year to meet, the vast demand of such types of trainings within the country and also abroad, which includes New Hostel Facility, Internationally Accredited (Offshore Petroleum Industry Training Organization (OPITO) – BOSIET/FOET, Institution of Occupational Safety and Health (IOSH), National Examination Board in Occupational Safety and Health (NEBOSH) & International Association of Drilling Contractors (IADC) Courses & Training Centre, e-Learning modules more Smart Classrooms, Renovation of existing Hostel accommodation, Digital Learning and Experience Centre etc. The IPSHEM turn-around plan will be completed by May 2024. Apart from the existing Petroleum Sector and Aviation Sector clientele, IPSHEM is further planning to promote excellence in the domain of Safety, Health and Environment Management in other related fields. IPSHEM has started collaborating with international accredited Training Service providers like PETROFAC, IOSH, NEBOSH, IADC etc., to introduce different types of innovative HSE training courses of short, medium and long duration suiting to the current and future requirements of Hydrocarbon Industry.

IPSHEM would be launching two e-Learning modules in Safety Training topics on pilot basis by the end of May 2023. Under the IPSHEM "Turn-around" plan, many more e-Learning modules in H-S-E topics are being launched to cater to the requirements of various vital sectors."

6. In paragraphs 24 and 25 of the Report, the Committee had observed/recommended as follows:-

"Role, Mandate and Way forward

The Committee note that the role and mandate of IPSHEM is substantially comprehensive which states that the Institute strives to promote excellence in Safety, Health and Environment Management in the Petroleum Sector. Further, the Institute also conducts various theoretical and practical training programmes. The Committee are of the considered view that IPSHEM, as an Institute, is at the crossroads and the Ministry and ONGC along with the Institute need to take immediate steps to ensure a value-added evolution of IPSHEM as an Institute par excellence. The Committee desire that various issues plaguing the Institute are to be identified such as lack of facilities, development of Curriculum in-tune with the requirements, advance training/ teaching modules, lack of required resources and grievances related to/as stated by the participants from time to time. The Committee would like the Ministry and ONGC to initiate steps to develop a time bound 'Action Plan' based on the suggestions derived from the findings on the aforementioned issues and determine its goals, objectives and targeted plan of action to address the same. To this extent, more pressing and crucial issues could be prioritized for better outcomes. The Committee also recommend that IPSHEM should also work out the viability of seeking support and liaise with other International Institutes of repute to imbibe the latest and futuristic methods of research, training and teaching through signing of Memorandum of Understanding (MOUs) at both, Institute and Government level.

The Committee further opine that the Ministry and ONGC should initiate affirmative action and follow up on the suggestions of the Committee and determine the effectiveness of the steps taken on the aforementioned issues along with an assessment of any required further action. The committee are of the view that addressing the issues and recommendations pointed out by the Committee requires a combination of research, planning and persistent effort, so that positive and tangible changes could be ensured in a timely manner."

7. The Ministry of Petroleum & Natural Gas, in their action taken replies, have submitted as under:-

"Steps to ensure a value-added evolution of IPSHEM as Centre of excellence have been initiated like - OPITO Accredited BOSIET Facility, IOSH/NEBOSH/ IADC accredited training courses, Immersive & Engaging Digital Experience Zone, AI based Interactive Learning Experience Centre (AR, VR, LMS), ONGC Digital Safety Learning Academy etc. will be developed in the next 1 year.

To address issues like development of Curriculum in-tune with the requirements of Hydrocarbon Industry, advanced training/ teaching modules, IPSHEM has entered in to MOI (Memorandum of Intent) & MOC (Memorandum of Consent) with PETROFAC, UAE, National Environment Engineering Research Institute (NEERI), Goa, National Institute of Ocean Technology (NIOT), Goa, National Service Company (NSC), Delhi and National Institute of Disaster Management (NIDM), Delhi at Institute level.

ONGC has initiated steps to develop a time bound 'Action Plan' for implementation of above mentioned Projects through "IPSHEM-Turn-around" plan by the end of May 2024.

To meet "the vast demand of such types of training within the country and also abroad", IPSHEM is undergoing huge "turn-around" plan in the next one year which includes New Hostel Facility, Internationally Accredited (OPITO – BOSIET/FOET, IOSH, NEBOSH & IADC) Courses & Training Centre, e-Learning modules more Smart Classrooms, Renovation of existing Hostel accommodation, Digital Learning and Experience Centre etc. This IPSHEM turn-around plan will be completed by May 2024."

8. In paragraphs 26, 27 and 28 of the Report, the Committee had observed/recommended as follows:-

"Issues pertaining to the Training Courses, Faculty, Infrastructure, etc.

The Committee note that there are 13 Institutes including IPSHEM under the aegis of ONGC, which provide support including financial, logistics and human resources for their smooth functioning. Further, IPSHEM provides training to the employees/personals of ONGC as per the its stated mandate. IPSHEM also provides HSE and fire fighting training to other National Companies, viz., the Gas Authority of India Limited (GAIL), Oil India Limited, Reliance Oil, Bharat

Petroleum Corporation Limited (BPCL), Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and International Companies, viz., Total Gas, ROSNEFT, etc., including oil and gas upstream as well as downstream Companies and other Industries like the Aviation Sector.

The Committee further note that the faculty for the HSE and fire fighting training courses includes in-house subject experts as well as former ONGC personnel. Also, with regard to some specialized training courses, domain experts from other Industries are engaged as faculty member. The Committee are of the view that although, IPSHEM has covered appreciable milestones, yet there appears to be sufficient scope for improvement. The Committee, therefore, recommend that with regard to the issues pertaining to the training courses and curriculum, there is a need to routinely update the course content to keep up with the Industry trends and technological advancements, while involving industry experts in the development of the curriculum and its delivery to ensure practical relevance of the courses and research, etc. The Committee, therefore, suggest that there is a need to provide practical training opportunities such as internship and project-based learning to enable the trainees/personnel to bridge the gap between theory and practice and ensure the relevance of the courses. Further, there is a need to evaluate the effectiveness of such training courses through continuous feedback from the trainees, faculty, industry partners and organizations, both National and International.

In this backdrop, the Committee are of the considered view that with regard to the faculty, IPSHEM needs to engage, recruit and retain qualified and experienced faculty members and also to encourage them to pursue research and professional development opportunities to enhance their knowledge and skills. The Committee desire that appropriate provisions be made for regular training and workshops to help the faculty members improve their teaching methodology along with fostering a culture of collaboration and teamwork to promote inter-disciplinary learning. The Committee feel that the issue of infrastructure and its gradual expansion is crucial for any Government Institute. The Committee, therefore, desire that the Ministry and ONGC, through a meticulously calibrated financial provision, ensure that state of the art equipment and technology be provided to help the trainees/personals, etc., with hands on learning experience along with adequate facilities such as Lecture Theaters, Laboratories, Reading Rooms and Recreational Areas to enhance their

awareness. The Committee would also like the ONGC to form a 'Supervisory Committee' under a Senior Functionary to regularly assess the requirements of the Institute for upgrading the infrastructure to meet the emerging needs and requirements of the Institute. Further, the Committee are of the considered view that a collaborative approach involving all the stakeholders such as Trainee Personnel, Faculty, Industry Partners and Supervisory Management (i.e., ONGC) can help to regularly identify and address issues pertaining to the training courses, faculty and infrastructure to ensure the transformation of this valuable Institute as a premier Entity for promoting safety, occupational health and environment practices and standards in Petroleum Sector."

9. The Ministry of Petroleum & Natural Gas, in their action taken replies, have submitted as under:-

"The course contents are routinely updated to keep up with the Industry trends and technological advancements, while involving industry experts in the development of the curriculum and its delivery to ensure practical relevance of the courses and research, etc. IPSHEM has chalked out plans to get accredited courses of IOSH, NEBOSH, OPITO and IADC for which the course content is constantly upgraded by the respective accreditation Agencies.

Most of the training courses at IPSHEM have both practical and theoretical sessions as per the curriculum.

For undergoing internships and learning through Project works, every year tens of students from different Universities enrol at IPSHEM.

At IPSHEM regular feedback is recorded from all stakeholders for continual improvement.

At IPSHEM, the Faculty bank includes present employees at IPSHEM, other work centres, ex-ONGC employees and other domain experts from different industries. However, IPSHEM is constantly on the lookout to identify experienced and capable Faculty to keep increasing the Faculty Bank size.

Faculty are given training courses to improve their knowledge and delivery skills through IOSH, DNV and PETROFAC "Train the Trainer" courses.

To upgrade infrastructure and its gradual expansion, "IPSHEM-Turn-around" plan is under execution.

ONGC has formed a 'Steering Committee' under a Senior Functionary (Director Level) to regularly assess the requirements of the Institute for upgrading the infrastructure to meet the emerging needs and requirements of the Institute."

OBSERVATIONS/RECOMMENDATIONS

Background of the Institute of Petroleum Safety, Health & Environment Management (IPSHEM)

10. The Committee while examining the representation of Shri Deepak Sharma regarding the need for revamping the Training Institute, namely, the Institute of Petroleum Safety, Health & Environment Management [IPSHEM] in the light of submissions made by the Ministry of Petroleum & Natural Gas and ONGC thereon, had recommended that the Ministry and ONGC to provide IPSHEM with the requisite funding to further expand its sphere for imparting training so that the Institute is able to utilize its full potential. In this regard, continuous efforts should also be made towards introducing different types of innovative courses of short, medium and long duration suiting to the current and future requirements. The Committee had also urged the Institute to move put all their efforts and resources to develop online mode of training along with a short-duration physical modules to cater to the requirements of various vital sectors.

11. In response to the above recommendation(s), the Ministry of Petroleum & Natural Gas, in their action taken replies, have though mentioned about a 'Turn-around' Plan in detail, scheduled to be completed by the year 2024 for meeting the demand of various types of training within the country and abroad, however, are silent on the vital aspect of funding to IPSHEM.

12. The Committee, therefore, recommend the Ministry of Petroleum & Natural Gas and the ONGC to consider grant of adequate and uninterrupted funding so that IPSHEM could further expand its sphere for imparting training and able to utilize its full potential to promote excellence in the domains of Safety, Health and Environment Management and in other related fields. The Committee would like to further impress upon the Ministry and the ONGC to take all necessary steps so that the proposed 'Turn-around Plan' is completed by the scheduled timeline, i.e., by the year 2024. The Committee would like to be apprised of the necessary steps taken in this regard.

Role, Mandate and Way forward

13. The Committee, while noting the fact that the role and mandate of IPSHEM is substantially comprehensive which states that the Institute strives to promote excellence in Safety, Health and Environment Management in the Petroleum Sector, had recommended that the Ministry of Petroleum & Natural Gas and ONGC should initiate steps to develop a time bound 'Action Plan' based on the suggestions derived from the findings on the aforementioned issues and determine its goals, objectives and targeted plan of action to address the same. The Committee had further recommended that IPSHEM should also work out the viability of seeking support and liaise with other International Institutes of repute to imbibe the latest and futuristic methods of research, training and teaching through signing of Memorandum of Understanding (MOUs) at both, Institute and Government level. In this context, the Committee had suggested that addressing the issues and recommendations made by the Committee require a

combination of research, planning and persistent efforts, so that positive and tangible changes could be ensured in a timely manner.

14. The Committee note from the action taken replies submitted by the Ministry of Petroleum & Natural Gas that various steps to ensure a value-added evolution of IPSHEM as Centre of excellence have been initiated like - OPITO Accredited BOSIET Facility, IOSH/NEBOSH/IADC accredited training courses, Immersive & Engaging Digital Experience Zone, AI based Interactive Learning Experience Centre (AR, VR, LMS), ONGC Digital Safety Learning Academy, etc.

15. The Committee while appreciating the initiatives taken by the ONGC to develop a time bound 'Action Plan' for implementation of above mentioned Projects through 'IPSHEM-Turn-around' Plan envisaging various types of professional trainings, expect that by the end of current decade, IPSHEM would be a world-renowned Institute, having all the requisite wherewithal at its disposal. The Committee would like to be apprised of all the necessary steps taken in this regard.

Issues pertaining to the Training Courses, Faculty, Infrastructure, etc.

16. Acknowledging that IPSHEM has covered appreciable milestones, the Committee were also of the view that there appears to be sufficient scope for improvement in the overall structure of IPSHEM. The Committee, therefore, recommended that there is a need to routinely update the course content to keep up with the industry trends and technological advancements while involving

industry experts in the development of the curriculum and its delivery to ensure practical relevance of the courses and research, etc. Further, the Committee had recommended that there is a need to provide practical training opportunities to enable the trainees/personnel to bridge the gap between theory and practice and to evaluate the effectiveness of such training courses through continuous feedback from the trainees, faculty, industry partners and organizations, both National and International. The Committee had urged that the Ministry of Petroleum & Natural Gas and ONGC, through a meticulously calibrated financial provision, should ensure that state of the art equipment and technology be provided to help the trainees/personals and to form a 'Supervisory Committee' under a Senior Functionary to regularly assess the requirements of the Institute for upgrading the infrastructure to meet the emerging needs and requirements of the Institute.

17. On perusal of the action taken replies of Ministry of Petroleum & Natural Gas, the Committee are happy to note that the Faculty in IPSHEM are given training courses to improve their knowledge and delivery skills through IOSH, DNV and PETROFAC 'Train the Trainer' course. Further, to upgrade infrastructure and its gradual expansion, IPSHEM "Turn-around" plan is under execution. The Committee appreciate that in pursuance of the recommendation for formation of a 'Supervisory Committee', ONGC has formed a 'Steering Committee' under a Senior Functionary (Director Level) to regularly assess the requirements of the Institute for upgrading the infrastructure to meet the emerging needs and requirement of the Institute.

18. The Committee hope and trust that the Ministry of Petroleum & Natural Gas and ONGC would put in their concerted efforts in ensuring the proper functioning of the said 'Steering Committee' so that its objective(s) are fulfilled which could ultimately help IPSHEM reaching its goals in terms of promoting safety, occupational health and following best environment practices and standards in Petroleum Sector.

New Delhi;

18 December, 2023

27 Agrahayana, 1945 (Saka)

HARISH DWIVEDI,
Chairperson
Committee on Petitions

**MINUTES OF THE THIRTIETH SITTING OF THE COMMITTEE ON PETITIONS
(SEVENTEENTH LOK SABHA)**

The Committee met on Monday, 18 December, 2023 from 1500 hrs. to 1715 hrs. in
Committee Room No. 3, Parliament House Annexe Extension, New Delhi.

PRESENT

Shri Sunil Kumar Singh - In the Chair

MEMBERS

2. Shri Brijendra Singh
3. Shri Sushil Kumar Singh
4. Shri Manoj Kumar Tiwari
5. Shri Prabhubhai Nagarbhai Vasava
6. Shri Rajan Baburao Vichare

SECRETARIAT

1. Shri Raju Srivastava - Joint Secretary
2. Shri Tenzin Gyaltsen - Deputy Secretary

WITNESSES

2. At the outset, in the absence of the Chairperson, the Committee under Rule 258(3) of the Rules of Procedure and Conduct of Business in Lok Sabha chose Shri Sunil Kumar Singh to act as Chairperson for the sitting.

3. Thereafter, the Chairperson welcomed the Members to the sitting of the Committee.

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15. The Committee, thereafter, took up for consideration the following draft Action taken Reports:-

- (i) *** *** *** ***
- (ii) *** *** *** ***
- (iii) *** *** *** ***
- (iv) *** *** *** ***
- (v) *** *** *** ***

(vi) Action Taken Report on the action taken by the Government on the recommendations made by the Committee on Petitions (Seventeenth Lok Sabha) in their Forty Fifth Report on the representation of Shri Deepak Sharma regarding the need for revamping the Training Institute namely the Institute of Petroleum Safety, Health & Environment Management [IPSHEM] at Betul, South Goa;

- (vii) *** *** *** ***
- (viii) *** *** *** ***

16. After discussing the above mentioned eight draft Action Taken Reports in detail, the Committee adopted these Reports without any modification and authorised the Chairperson to finalise the draft Action Taken Reports and present the same to the House during the ensuing Session.

- 17. *** *** *** ***
- 18. *** *** *** ***

The Committee, then, adjourned.

*** Does not pertain to this Report.